

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1247
ANSWERED ON 11.02.2025

SUBSIDY ON E-VEHICLES IN JHARKHAND

†1247. **SHRI DULU MAHATO:**

Will the Minister of HEAVY INDUSTRIES be pleased to state:

- (a) the amount of subsidy provided to Jharkhand for purchase of e-buses, e-ambulances and e-trucks under PM E-DRIVE scheme;
- (b) whether the Government is formulating any scheme to promote the scrapping of road transport vehicles;
- (c) if so, the steps being taken for the effective implementation of the said scheme in Jharkhand; and
- (d) the details of the policies implemented or the initiatives taken by the Government to promote the use of electric vehicles in Jharkhand?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a): As on date, no subsidy has been provided to Jharkhand under PM E-DRIVE scheme.
- (b) & (c): Yes, the Ministry of Road Transport & Highways has introduced the Vehicle Scrapping Policy, also known as the Voluntary Vehicle Fleet Modernization Program. This policy is applicable on pan-India basis including the State of Jharkhand and aims to promote the scrapping of old, polluting vehicles to reduce environmental impact and encourage the use of cleaner, more fuel-efficient vehicles.
- (d): MHI is implementing the following schemes on pan-India basis including the state of Jharkhand to strengthen electric vehicle (EV) ecosystem and accelerate adoption of electric vehicle in the country:
 - i. **Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry in India (PLI-Auto):** The Government approved this scheme on 23rd September, 2021 for Automobile and Auto Component Industry in India for enhancing India's manufacturing capabilities for Advanced Automotive Technology (AAT) products with a budgetary outlay of ₹25,938 Crore. The scheme proposes financial incentives to boost domestic manufacturing of AAT products with minimum 50% Domestic Value Addition (DVA) and attract investments in the automotive manufacturing value chain.
 - ii. **PLI Scheme for Advanced Chemistry Cell (ACC):** The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme aims to establish a competitive domestic manufacturing ecosystem for 50 GWh of ACC batteries.

- iii. **PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme:** This scheme with an outlay of Rs. 10,900 crore was notified on 29th September, 2024. It is a two-year scheme which aims to support electric vehicles including e-2W, e-3W, e-Trucks, e-buses, e-Ambulances, EV public charging stations and upgradation of testing agencies.

- iv. **PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme:** This Scheme notified on 28.10.2024, has an outlay of Rs. 3,435.33 crore and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).

- v. **Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI)** was notified on 15th March, 2024 to promote the manufacturing of electric cars in India. This requires applicants to invest a minimum of Rs. 4150 crore and to achieve a minimum DVA of 25% at the end of the third year and DVA of 50% at the end of the fifth year.
